

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 293 OF 2025

News Item titled "Five killed 29 injured in illegal cracker factory blast in Punjab's Muktsar" appearing in 'The Hindustan Times' dated 30.05.2025

MEMO OF PARTIES (As Per ORDER DATED 05.06.2025)

News Item titled "Five killed 29 injured in illegal cracker factory blast in Punjab's Muktsar" appearing in 'The Hindustan Times' dated 30.05.2025

VS

- 1. Punjab State Pollution Control Board,**
Through its Member Secretary,
Vatavaran Bhawan, Nabha Road, Patiala, Punjab – 147001.
Email: msppcb@gmail.com/ msppcb@punjab.gov.in **(RESPONDENT NO.1)**

- 2. Central Pollution Control Board (CPCB),**
Through its Member Secretary,
East Arjun Nagar, Delhi-110032 Phone: +91-11-43102030
Email: mccb.cpcb@nic.in **(RESPONDENT NO.2)**

- 3. Ministry of Environment, Forest and Climate Change**
Regional Office (North Zone), Chandigarh,
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh – 160030,
Phone: 0172-2638135,
Email: ronz.chd-mef@nic.in **(RESPONDENT NO.3)**

- 4. District Magistrate/Deputy Commissioner, Sri Muktsar Sahib,**
Room No. 1, Ground Floor, District Administration Complex,
Sri Muktsar Sahib - 152026
Phone: 01633-263643
Email: dc.mks@punjab.gov.in **(RESPONDENT NO.4)**